

**General Circular No. 12/2016**

F.No. MCA 21/153/2012 E-Gov Cell  
Government of India  
Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan,  
Dr. Rajendra Prasad Road, New Delhi-1.

**Dated: 27.10.2016**

To  
All Regional Directors,  
All Registrar of Companies,  
All Stakeholders.


**Subject: Relaxation of additional Fees and extension of last date of in filing AOC-4, AOC-4 (XBRL), AOC-4 (CFS) and MGT-7 e-forms under the Companies Act, 2013-regarding.**

Sir,

In continuation of this Ministry's General Circular No.08/2016 dated 29.07.2016, keeping in view the requests received from various stakeholders, it has been decided to further extend last date for filing of financial statements and annual returns using e-forms AOC-4, AOC-4 (XBRL), AOC-4 (CFS), or MGT-7, as the case may be, without payment of additional fee, wherever applicable, **till 29<sup>th</sup> November, 2016.**

2. This issues with the approval of the competent authority.

Yours faithfully

  
(K.M.S. Narayanan)  
Assistant Director  
23387263

Copy to:  
(1) File No. 01/34/2013 CL-V  
(2) Guard File.